

10

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 897/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Atul Modi/ Bharti Modi  
V/s  
Leo Fortune Infra Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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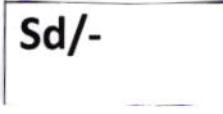
ORDER

CP No. 897/I&BP/NCLT/MB/MAH/2017

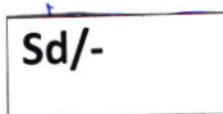
First Call: None present.

Second Call: None present.

The Petitioner side is called absent. The Petitioner was not even present for the last two hearings i.e. on 25.09.2017 & 10.10.2017. For the Petitioner being consecutively being absent for the last two hearings, this Petition is hereby **dismissed** for default.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)